

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-75/1998/ 878 /A

From :- Shri Gautam Baruah,  
Registrar (Vigilance),  
Gauhati High Court,  
Guwahati.

To,  
Shri Thaneswar Kalita,  
District & Sessions Judge,  
Dhubri.

Dated Guwahati, the 3<sup>rd</sup> February, 2021.

Sub:- **Casual leave with station leave permission.**

Ref:- Letter No. DJ.XII-2/2019-2020/372/E Dated 29.01.2021.

Sir,

With reference to the above, I am directed to inform you that your prayer casual leave on 01.02.2021 along with headquarter leave permission, with the official vehicle, at your own cost, w.e.f. the evening of 30.01.2021 till the morning of 02.02.2021, has been granted.

Yours faithfully,

Sdt-

**REGISTRAR (VIGILANCE)**

Memo NO.HC.VII-75/1998/ 879 /A, dated 3-2-2021

Copy to:

1. The Project Manager, Gauhati High Court.

  
**REGISTRAR (VIGILANCE)**

Ratan